

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1055  
(To be answered on the 27<sup>th</sup> July 2015)**

**DEVELOPMENT OF AIRSTRIPS**

**1055. SHRI CHIRAG PASWAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the airstrips in Muzaffarpur, Bhagalpur, Raxaul and Purnia are non-operational;  
(b) if so, whether the Government proposes to develop these airstrips into airports; and  
(c) if so, the details thereof along with the time by which they are likely to be developed into airports?

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Dr Mahesh Sharma)**

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**(a) : Yes, Madam.**

**(b & (c) :The airstrips in Muzaffarpur and Raxaul belong to Airports Authority of India (AAI) and those in Bhagalpur and Purnia belong to the State Govt.**

**AAI has prepared Master Plans for development of Muzaffarpur and Raxaul airstrips for which the State Govt. of Bihar has been requested to acquire and hand over the requisite land measuring 475 acres and 121 acres respectively. Timelines for development of airstrips/airports depend upon various factors such as availability of land free from all encumbrances, grant of mandatory regulatory clearances, commercial viability, technical feasibility, etc.**

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